

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4534
TO BE ANSWERED ON MARCH 19, 2026
STATUS OF PMAY-U AND PMAY-U 2.0**

**NO. 4534. SHRI AMAR SHARADRAO KALE:
SHRI YADUVEER WADIYAR:
SHRI RAJPALSINH MAHENDRASINH JADAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of implementation of Housing for All under Pradhan Mantri Awaas Yojana–Urban (PMAY-U) and PMAY-U 2.0;**
- (b) the number of houses/dwelling units targeted and completed under PMAY-U during the last three years, State-wise;**
- (c) the targets fixed for sanction of houses/dwelling units under PMAY-U 2.0 during the next three years, State-wise; and**
- (d) whether any shortcomings were experienced in the implementation of PMAY-U and if so, the remedial measures incorporated in PMAY-U 2.0 to improve effectiveness of the scheme, along with details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period of PMAY-U has been extended up to 30th September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. Based on the learning from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U & PMAY-U 2.0 are demand driven schemes and there are no fixed targets. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/ Implementing Agencies in their respective jurisdictions, select the beneficiaries based on the eligibility criteria and implement housing project. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

The Ministry conducts regular review meetings with States/UTs to ensure completion of the remaining under-construction houses within the stipulated timeframe. It has been observed that the major challenges faces by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, shortage of skilled manpower, financial constraint of implementing agencies, issues related to trunk infrastructure, increase in the cost of construction materials, delays in obtaining statutory clearance/ No Objection Certificates (NOCs) and disruptions caused by unforeseen circumstances.

Based on the project proposals submitted by the States/UTs, a total of 125.15 lakh houses, including 13.67 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which 116.57 lakh houses have been grounded and 97.30 lakh have been completed/ delivered to the beneficiaries across the country, as on 02.03.2026. The State/UT-wise details of houses sanctioned and completed since inception and during the last three years under PMAY-U and PMAY-U 2.0 are at Annexure.

Annexure referred in reply to LSUQ No.4534 due for 19-03-2026

State/UT-wise details of houses sanctioned and completed under PMAY-U and PMAY-U 2.0

| Sr. No. | Name of the State/ UT | Physical Progress of Houses(Nos) | | | | |
|------------------------------|-----------------------|----------------------------------|--------------------|--|------------------|--------|
| | | Since Inception | | During last three years (FY 2022-23 to FY 2024-25) | | |
| | | Sanctioned | Completed | Sanctioned | Completed** | |
| 1 | Andhra Pradesh | 19,55,310 | 11,24,209 | 2,74,065 | 6,01,901 | |
| 2 | Bihar | 4,45,135 | 1,98,765 | 1,15,213 | 92,164 | |
| 3 | Chhattisgarh | 3,34,502 | 2,63,109 | 40,451 | 1,14,031 | |
| 4 | Goa | 3,176 | 3,176 | 330 | 332 | |
| 5 | Gujarat | 10,98,858 | 9,75,081 | 1,53,501 | 2,67,297 | |
| 6 | Haryana | 1,32,982 | 73,313 | 20,398 | 20,122 | |
| 7 | Himachal Pradesh | 14,027 | 11,923 | 1,472 | 4,233 | |
| 8 | Jharkhand | 2,43,368 | 1,66,291 | 6,625 | 50,545 | |
| 9 | Karnataka | 5,77,804 | 3,99,258 | 28,900 | 1,25,327 | |
| 10 | Kerala | 1,62,159 | 1,39,805 | 21,629 | 34,864 | |
| 11 | Madhya Pradesh | 10,11,558 | 8,99,293 | 75,882 | 3,74,732 | |
| 12 | Maharashtra | 13,49,934 | 10,48,128 | 1,47,889 | 3,50,804 | |
| 13 | Odisha | 2,30,846 | 1,69,494 | 25,398 | 59,508 | |
| 14 | Punjab | 1,57,889 | 1,02,595 | 24,284 | 47,322 | |
| 15 | Rajasthan | 3,66,612 | 2,67,251 | 1,45,231 | 88,421 | |
| 16 | Tamil Nadu | 6,85,031 | 6,20,420 | 41,891 | 1,67,399 | |
| 17 | Telangana | 3,80,662 | 2,25,800 | 1,21,432 | 14,719 | |
| 18 | Uttar Pradesh | 21,33,963 | 17,18,783 | 3,30,777 | 6,40,391 | |
| 19 | Uttarakhand | 66,692 | 51,871 | 14,622 | 15,573 | |
| 20 | West Bengal | 6,25,664 | 5,11,916 | 12,264 | 1,96,779 | |
| Sub-total(States) | | 1,19,76,172 | 89,70,481 | 16,02,254 | 32,66,464 | |
| 21 | NorthEast States | Arunachal Pradesh | 14,400 | 8,642 | 5,286 | 5,332 |
| 22 | | Assam | 1,87,032 | 1,44,666 | 23,068 | 80,159 |
| 23 | | Manipur | 56,047 | 22,506 | 21 | 11,709 |
| 24 | | Meghalaya | 7,072 | 2,841 | 4 | 1,252 |
| 25 | | Mizoram | 39,616 | 33,950 | 270 | 20,016 |
| 26 | | Nagaland | 32,394 | 30,152 | 1 | 22,978 |
| 27 | | Sikkim | 299 | 219 | 26 | 26 |
| 28 | | Tripura | 90,318 | 82,167 | 9,234 | 21,518 |
| Sub-total(N.E.States) | | 4,27,178 | 3,25,143 | 37,910 | 1,62,990 | |
| 29 | Union Territories | A&N Island | 261 | 234 | 1 | 3 |
| 30 | | Chandigarh | 1,279 | 1,279 | 130 | 128 |
| 31 | | DNH& DD | 10,464 | 10,030 | 1,342 | 3,064 |
| 32 | | Delhi | 32,466 | 32,466 | 2,669 | 2,669 |
| 33 | | J&K | 45,982 | 35,245 | 5,215 | 19,375 |
| 34 | | Ladakh | 1,434 | 968 | 3 | 334 |
| 35 | | Puducherry | 19,777 | 12,548 | 2,713 | 4,930 |
| Sub-total(UT) | | 1,11,663 | 92,770 | 12,073 | 30,503 | |
| GrandTotal | | 125.15 Lakh | 97.30 Lakh* | 16,52,237 | 34,59,957 | |

*Includes completed (3.42lakh) houses of earlier scheme of JnNURM during the mission period of PMAY-U.

**Includes houses completed in the year which were sanctioned in preceding years.